

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 108

CP(CAA) No. 27 /Chd/Hry/2023
(2nd motion)

IN THE MATTER OF:

Fortis Emergency Services Limited

...Transferor Company

And

Fortis Hospitals Limited

...Transferee Company

Under Section: 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 03.05.2024.

Sd/-

Court Officer

Preeti
10.04.2024